

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:387

ANSWERED ON:22.04.2013

SPORTS ACADEMIES

Shankar Alias Kushal Tiwari Shri Bhisma;Virendra Kumar Shri

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether sports academies have been set up in various States to give impetus to sports;

(b) if so, the details thereof, State-wise;

(c) whether the Government provides any financial assistance to the State Governments or sports federations to promote sports including sports academies and if so, the details thereof during each of the last three years and the current year, State-wise;

(d) whether the Government proposes to establish more sports academies for different disciplines in various parts of the country including tribal and rural areas; and

(e) if so, the details thereof, State-wise along with the time by which these are likely to be set up?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 387 TO BE ANSWERED ON 22.4.2013 REGARDING SPORTS ACADEMIES BY SHRI VIRENDRA KUMAR AND SHRI BHISMA SHANKER ALIAS KUSHAL TIWARI

(a) : Yes, Madam.

(b): Since Sports is in the state list of the seventh schedule of the Constitution of India, the primary responsibility for promotion and development of sports including setting up of sports academies is that of State Governments. Details of such academies are not available with the Ministry of Youth Affairs and Sports.

(c): The Ministry of Youth Affairs and Sports provides assistance to the State Governments for promotion of sports including creation/development of sports infrastructure in rural and urban areas. Under the scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), the Ministry provides assistance to the States for creation/development of playfields in village panchayats and block panchayats and providing access to rural youth to organized sports competitions at block, district, state and national levels. Details of financial assistance provided to States under PYKKA Scheme during 2010-11, 2011-12 and 2012-13 are given in Annexure-I. Under Urban Sports Infrastructure Scheme (USIS), the Ministry provides assistance to the State Governments for creation of sports infrastructure such as hockey turf/football turf/ multipurpose hall/athletic track. Details of assistance given under USIS during 2010-11, 2011-12 and 2012-13 are given in Annexure-II.

Assistance is provided to the National Sports Federations (NSFs) under the Scheme of Assistance to NSFs for conduct of national championships, international tournaments in India, participation of sportspersons and teams in international tournaments abroad, organizing coaching camps, engagement of coaches and procurement of sports equipments etc. Details of financial assistance given to NSFs during 2010-11, 2011-12 and 2012-13 are given in Annexure-III. The Government also supports iconic sportspersons who wish to set up sports academies in the private sector. This is done under National Sports Development Fund.

(d): No, Madam. The Ministry of Youth Affairs and Sports expects State/UT Governments to set up more sports academies which can be supported as per provisions of various schemes of the Ministry.

(e): The question does not arise.